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PART-II, SECTION-3, SUB SECTION (ii)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION No.26 (RE-2005)/2004-09

NEW DELHI: Dated: 2nd September,2005.

S.O. (E) In exercise of powers conferred under section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 2.1 of the Foreign Trade Policy, 2004-09, the Central Government hereby makes the following amendments in Schedule-I (Imports) to the ITC (HS) Classifications of Export and Import Items, 2004-09:

1. In Notification No.23 (RE-2005)/2004-09 dated 31.8.2005, in Sl.No.1 below EXIM Code “68022120” and related entries, the following shall be inserted:

Exim Code	Item Descriptions	Policy	Policy conditions
68022190	Other	Free	Import permitted freely provided cif value is US \$

68022200

Other
calcareous
stone

Free

2700 &
above
per cubic
metre
Import
permitted
freely
provided
cif value is
US \$
2700 &
above
per cubic
metre

68029100

Marble,
Travertine &
Allabaster

Free

Import
permitted
freely
provided
cif value is
US \$
2700 &
above per
cubic
metre

68029200

Other
calcareous
stone

Free

Import
permitted
freely
provided
cif value is
US \$

2700 &
above
per cubic
metre

2. All terms & conditions of the said Notification shall remain unchanged.

3. This issues in pubic interest.

(K.T. CHACKO)
Director General of Foreign Trade and
Ex-officio Additional Secretary to the Government of India

(Issued from File No. 01/53/8/75/AM02/K-7/ILS/PCI(A))